

Sixteenth Loksabha

an&gt;

Title: Regarding demand for discussion on the alleged systematic irregularities in the banking sector.

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार): माननीय अध्यक्ष जी, आपके द्वारा मैं सभी सम्माननीय सदस्यों से निवेदन करूंगा ...(व्यवधान)

I request all the hon. Members of different political parties including Congress Party, Trinamool Congress, TRS, TDP, and Shiv Sena to go back to their seats.

This is the Second Part of the Budget Session. In this Second Part of the Budget Session, we have to transact financial business. ... (*Interruptions*) We have to pass the Finance Bill. We also have to debate on the Demands for Grants of various Ministries. ... (*Interruptions*)

If the House can run peacefully, everyone can raise their issues. The Shiv Sena, TRS, TDP, and the Congress Party can raise their issues. ... (*Interruptions*)

I do not understand especially why our Congress friends are agitated. They wanted a discussion on the alleged systemic irregularities in the banking sector. ... (*Interruptions*) We are ready for that. The Government is ready for that. ... (*Interruptions*)

It says: "over the years and its impact on Indian economy." We are ready for a discussion. ... (*Interruptions*) The Finance Minister is going to give the reply. I am surprised why the Congress Party is opposing this. ... (*Interruptions*)

This subject is listed in the name of Shri N.K. Premachandran and Shri K.C. Venugopal under rule 193. If the Congress Party is raising objection, they have objection for the phrase, 'over the years'. ... (*Interruptions*)

Banking irregularities have been going on for long, for one or one-and-a-half decades. It has happened in the UPA Government's period also. ... (*Interruptions*) Why are they afraid? Why are they running away? ... (*Interruptions*) वे क्यों चर्चा से भागना चाहते हैं, बचना चाहते हैं? बैंकिंग में हुई अव्यवस्था के बारे में चर्चा होनी चाहिए और जिन्होंने गलत किया है, जिन्होंने अपराध किया है, उन्हें दंड मिलना चाहिए...(व्यवधान) पिछले वर्षों में जो कुछ हुआ है, उसके बारे में भी चर्चा करने के लिए कांग्रेस को तैयार रहना चाहिए...(व्यवधान) कांग्रेस इससे बच नहीं सकती...(व्यवधान) यदि कोई अपराध यूपीए सरकार के समय हुआ है, यदि कोई हेराफेरी हुई है तो उन सारे विषयों के बारे में चर्चा होनी चाहिए...(व्यवधान) इसके बारे में जवाब देने के लिए मोदी सरकार तैयार है...(व्यवधान) भारत की अर्थव्यवस्था को साफ-सुथरा बनाने के लिए जो स्वच्छता अभियान चल रहा है, वह स्वच्छता अभियान हम जारी रखेंगे...(व्यवधान) किसी को बचाने का कोई प्रश्न ही नहीं उठता...(व्यवधान) उसके लिए हम एक कानून भी लेकर आए हैं...(व्यवधान)

मैं एक बार फिर से निवेदन करता हूँ कि बैंकिंग इर्रैगुलैरिटीज के बारे में चर्चा करने के लिए सरकार कटिबद्ध है। ... (व्यवधान) जो भी सवाल हैं, उसे लेकर कांग्रेस और विपक्ष इस चर्चा में भाग लें। ... (व्यवधान)

**माननीय अध्यक्ष:** बस अब हो गया।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे (गुलबर्गा):** मैडम स्पीकर, आप देखिए, ... (व्यवधान) मैंने बहुत ही इम्पोर्टेंट इश्यू रेज किया है... (व्यवधान) हम यह चाहते हैं कि... (व्यवधान) रूल 52 के तहत हमें डिसकसन के लिए आपको परमिशन देना चाहिए... (व्यवधान) यह हमारी माँग है:

“The reported incidents of massive financial defaults and frauds of thousands of crores in various nationalised and other banks in the country which resulted in loot of public money and the perpetrators of the crime were allowed to leave the country despite complaints being made against them which needs to be addressed by the Government”.

... (*Interruptions*)

Madam, we want to discuss it and we are ready to discuss it. Kindly allow me to speak.

... (*Interruptions*) 'न खाऊँगा और न खाने दूँगा' यह उनका कहना है।... (व्यवधान)

**माननीय अध्यक्ष:** श्री अनन्तकुमार जी।

... (व्यवधान)

**श्री अनन्तकुमार:** अध्यक्ष महोदया, श्री खड़गे साहब ने बताया कि वे डिसकसन के लिए तैयार हैं, लेकिन उन्होंने आपको 193 के तहत जो नोटिस दिया है, ... (व्यवधान) श्री खड़गे साहब, श्री के.सी.वेणुगोपाल जी और श्री ज्योतिरादित्य माधवराव सिंधिया जी ने जो नोटिस दिया है... (व्यवधान) उन्होंने कहा है,

“The repeated incidents of financial frauds and default of loans from various banks have raised serious suspicions regarding financial irregularities happening in the country which need to be addressed by the Government” .... (*Interruptions*)

The same subject has been formulated ... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Wednesday, the 7<sup>th</sup> March, 2018 at 1100 a.m.

12 12 hrs

*The Lok Sabha then adjourned till Eleven of the Clock on  
Wednesday, March 7, 2018 / Phalguna 16, 1939 (Saka).*

